

15.32 hrs.

STATEMENT RE : LEAKAGE OF  
GAS AT NOIDA

[English]

THE MINISTER OF STATE IN THE DEPARTMENT OF INTERNAL SECURITY (SHRI ARUN NEHRU) : Sir, Mr. P.A. Sangma is busy in the Rajya Sabha. I would like to have your permission to make a statement on his behalf. At 9 15 P.M. yesterday, 21st November, 1985 East District Police received an information that some gas was leaking in the area near Ashok Nagar Bangali Colony under Police Station, Kalyanpuri on the border of NOIDA and the residents of the area were agitated.

2. SHO Kalyanpuri reached the spot by about 9 20 P.M. Two gas cylinders each about 4 to 5 feet long were found on the edge of the water near the Hindon cut canal at T point. Both leaking with a pungent smell. The police party managed to jettison one cylinder into the water which was suspected to contain chlorine. The other cylinder was heavy. The Fire tenders were summoned immediately and they also arrived within 7-8 minutes. The fire servicemen threw the remaining cylinder into water.

3 In the meantime one person aged about 50 years old was reported to have run away from the canal towards NOIDA and collapsed on the road. He was later declared dead. He was also identified as Nilamani Biswas resident of a Jhuggi in New Ashok Nagar. At about 10 P.M., the DCP (East District) reached the spot and took charge of the situation and immediately police strength was reinforced with four more Inspectors and additional vehicles deployed along with sufficient force. Five parties were sent to comb the area for any casualty. In all 92 persons were taken to the Primary Health Centre, NOIDA, All India Institute of Medical Science, LNJP Hospital and Hindu Rao Hospital. Out of these, all but 8 persons have been discharged. These 8 persons are also reported to out of danger and progressing.

4. A Case FIR No. 495 dated 22-11-85 u/s 304A/337/278 IPC has been registered at P.S. Kalyanpuri. Investigation is in progress.

5. The Lt. Governor and other senior officers reached the site or receiving the information. LG Delhi has announced an ex-gratia payment of Rs. 5000/- to the family of the deceased.

15.35 hrs.

COMMITTEE ON PRIVATE MEMBERS'  
BILLS AND RESOLUTION

Sixth Report

[English]

SHRI NANDLAL CHOUDHARY  
(Sagar) : I beg to move :

“That this House do agree with the Sixth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 20th November, 1985.”

MR. DEPUTY SPEAKER : The question is :

“That this House do agree with the Sixth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 20th November, 1985.”

*The motion was adopted.*

MR. DEPUTY SPEAKER : We will take up Private Members' Legislative Business—Bills for introduction. Shri K. Ramamurthy. He is not here. Then Shri Balasaheb Vikhe Patil—He is also not here. Shri R.P. Das.